

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 14  
**CP No. 78(ND)/2016**

**IN THE MATTER OF:**

Bahl Paper Mills Ltd. & Ors.

....

Applicant/petitioners

Vs.

M/s. Manila Resorts Pvt. Ltd. & Ors.

....

Respondents

**Order under Sections 397/398 of the Companies Act**

**Order delivered on 16.03.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:-**

For the applicant :

Mr. Anand Chibber, Sr. Adv. with Mr. Rakesh Kumar, Mr. Ankit Sharma, Advs.

Mr. Pulkit Deora, Ms. Sylvine Sarmah, Advs.

For the respondent

Mr. Manoj Garg, Mr. B.L Satija, Advs.

Mr. Manoj Khanna, Mr. Akash Kedia, Advs. for R-16

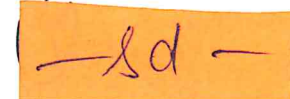
Mr. Peeyoosh Kalra, Mr. L.S Anmol, Advs. for R-1

**ORDER**

List on 01.04.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

16.03.2020  
Aarti Makker